


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 PM ON 16-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/611/IB/2018  
NAME OF THE PETITIONER(S) : MOAT FINANCIAL SERVICES PVT LTD  
NAME OF THE RESPONDENT(S) : MOAT PROJECT MANAGEMENT PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
	RUPA J. THARAYIL	Counsel for applicant	

**ORDER**

Counsel for petitioner/financial creditor present. Counsel for respondent absent but has sent an e-mail to the Registry expressing his inability to appear before this Tribunal since there is no transportation facility from the State of Kerala due to floods. Counsel for petitioner is directed to inform the next date of hearing to the other side for their appearance. In view of the request made by the respondent through e-mail communication, this Tribunal is inclined to grant time for hearing submissions. At request, time is enlarged. **Put up on 07.09.2018.**

<sup>-sd-</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>-sd-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

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